

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(S) No. 6145 of 2013**

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**

**06/10.09.2020**

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Heard through V.C.

**2.** At the request of learned counsel for the respondent Board, put up this case on 28<sup>th</sup> September, 2020 under the heading "For final disposal".

**(Deepak Roshan, J.)**

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